

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &  
IA NO. 374 OF 2015**

**Dated: 14<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Sardar Sarover Narmada Ltd. .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Tejas Karia  
Mr. Akhil Anand  
Mr. Surjendu Sankar**

**ORDER**

Issue notice on the appeal as well as on the I.A. no. 374 of 2015 (Appl. for stay) to the Respondents returnable on 03.11.2015. Dasti in addition is permitted.

List the matter on **03.11.2015.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk